SHRI K. MAYATHEVAR (Dindigul): Sir, I want to make a submission. A serious turn has taken place in Tamil Nadu....

MR. SPEAKER: No please; please sit down.

श्री ग्रटल बिहारी वाजपेयी (नई दिल्ली): क्या ग्राप ने तय किया है कि कितने घन्टे बहुस चलेगी ?

MR SPEAKER: Shri P. C. Sethi.

12.06 hrs.

OIL INDUSTRY (DEVELOPMENT)

AMENDMENT BILL*

....

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILISERS (SHRI P. C. SETHI): Sir, I beg to move for leave to introduce a Bill to amend the Oil Industry (Development) Act, 1974.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Oil Industry (Development) Act, 1974."

The motion was adopted.

SHRI P C. SETHI: I introduce**
the Bill.

12.07 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS—

Contd.

MR. SPEAKER: Shri Samar Mukherjee.

SHRI SAMAR MUKHERJEE (How-rah): Mr. Vajpayee is asking about the allotment of time.

MR. SPEAKER: We shall see.

SHRI SAMAR MUKHERJEE: Mr. Speaker, Sir, you know that in the last

session a motion of No-Confidence was brought, but our Party did not sponsor that No-Confidence motion on the reason that at that time the Prime Minister was away. We wanted that she should remain present and listen to all the debates and reply on behalf of the Government. So, people may ask why again we have brought this No-Confidence motion only within this short space of time.

We know the fate of a No-Confidence motion here. This is nothing unknown. But the developments taking place inside the country are of such a nature which agitate the entire people of India and those issues require full discussion in the House when the House is in the sesion. As representatives of the people, though we are in the Opposition, we feel it our bounden duty to voice the feelings of the people inside the House and demand discussion so that some solution may be found out. But, unfortunately, we have seen the way the Opposition has been prevented from raising the issues here and having full discussions. We had no other alternative but to take recourse to this No-Confidence motion so that we can have some full debate.

Sir, through you, I will request all members to cooperate in having a serious discussion here in this House. They may differ from us. We know it. But let different views be placed here in a free atmosphere where we can place our point of view. Certainly, we will criticise the Government and, it may be, sometimes criticisms may be very bitter. But democracy demands that at least they should give a hearing to what we say. We feel the need to bring a No-Confidence motion because between 8th May when the earlier No-Confidence debate took place and today, the developments inside the country have taken such a direction which indicates that the country is heading towards further crisis and chaos,

(Interruptions)

^{*}Published in Gazette of India Extraordinary, Part II, Section 2 dated 17-9-1981.

^{**}Introduced with the recommendation of the President.